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CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

RA No:368/2000

IN

OA No:938/97

New Delhi: this the 24th day of October, 2000.

HON'BLE MR.S.R.ADICE, VICE CHAIRMAN (A).

HON'BLE MR.KULDIP SINGH MEMBER (J)

IN THE MATTER OF

Union of India & Ors Review applicants
(Respondents in OA)

Versus

P.S. Verma

..... Review Respondent
(Applicant in OA)

ORDER (BY CIRCULATION)

Perused the RA.

2. The directions contained in the CAT PB order dated 24.8.2000 in OA No:938/97 to respondents were to consider applicant's claims as set out in para 1 of the OA and pass a detailed, speaking and reasoned order in accordance with rules and instructions within 4 months from the date of receipt of a copy of this order.

3. The aforesaid order does not require any review.
RA is rejected.


(KULDIP SINGH)
MEMBER (J)


(S.R.ADICE)
VICE CHAIRMAN (A).

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